

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 6484
TO BE ANSWERED ON 6TH APRIL, 2018**

AMBULANCE SERVICES

6484. SHRI J.C. DIVAKAR REDDY:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government hospitals in the country have no proper ambulances to cater to the needs of the patients, if so, the details thereof, State/UT-wise including Andhra Pradesh;
- (b) whether many ambulances are frequently getting repaired and unavailable particularly to the emergency patients and patients are taking the services of private ambulances for which they charge high rates and poor people cannot afford private ambulances;
- (c) if so, the details thereof and reasons therefor; and
- (d) the steps being taken by the Government to make available ambulances at each Government hospital to cater to the needs of the poor patients through 104 and 108 ambulance services in Andhra Pradesh in future?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(ASHWINI KUMAR CHOUBEY)**

- (a): As per reports submitted by the States/UTs, there are 23989 Aambulances in operation across the country. The State-wise details including Andhra Pradesh is **annexed**.
- (b) to (d): Public Health and Hospitals being a State subject. The responsibility to provide healthcare services including repair, availability, monitoring and ensuring the functionalities of ambulances in Government Hospitals particularly for emergency patients in the States lies under the jurisdiction of the respective State Governments. However, under National Health Mission, the States/UTs are provided technical and financial support for strengthening their healthcare systems including support for emergency health transport services/ambulance services for poor patients through 102/104 and 108 ambulance services, based on the requirements posed by them in their Programme Implementation Plans (PIPs) within their overall resource envelope.

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Annexure

Ambulances Operational under NHM (as on Sept 2017)					
Sl.no.	State/UTs	Dial 108	Dial 102/104	Other patients transport vehicle (empaneled)	Total Ambulance under NHM
1	Bihar	10	799	44	853
2	Chhattisgarh	239	363	0	602
3	Himachal Pradesh	198	126	0	324
4	Jammu & Kashmir	0	331	0	331
5	Jharkhand	0	0	2581	2581
6	Madhya Pradesh	606	739	0	1345
7	Orissa	420	487	0	907
8	Rajasthan	713	586	0	1299
9	Uttar Pradesh	1488	2270	150	3908
10	Uttarakhand	139	109	0	248
11	Arunachal Pradesh	0	123	0	123
12	Assam	380	316	235	931
13	Manipur	0	43	0	43
14	Meghalaya	43	0	0	43
15	Mizoram	0	60	0	60
16	Nagaland	0	80	0	80
17	Sikkim	0	0	0	0
18	Tripura	0	0	0	0
19	Andhra Pradesh	439	0	0	439
20	Goa	37	0	4	41
21	Gujarat	585	0	0	585
22	Haryana	360	0	0	360
23	Karnataka	711	0	200	911
24	Kerala	43	0	0	43
25	Maharashtra	937	2674	0	3611
26	Punjab	242	0	0	242
27	Tamil Nadu	829	0	0	829
28	Telangana	316	0	0	316
29	West Bengal	0	0	2635	2635
30	A&N Island	0	1	0	1
31	Chandigarh	6	9	0	15
32	D&N Haveli	0	0	0	0
33	Daman & Diu	3	4	0	7
34	Delhi	0	265	0	265
35	Lakshadweep	0	0	0	0
36	Puducherry	11	0	0	11
All India		8755	9385	5849	23989

Source- NHM-MIS report